HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 587/2019

Rouf Ahmad Malik

.... Petitioner(s)

Through:-

Mr. Wajid Haseeb, Advocate

(through Video conference)

V/s

State and another

....Respondent(s)

Through:-

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. M.A. Chashoo, learned AAG, submits that his name has not been reflected in the cause list, as such, he seeks and is granted a weeks' time to file counter. He shall keep the detention record ready on the next date of hearing.

List on 24.06.2020.

Registry to reflect the name of Mr. M. A Chashoo, AAG in the next cause list.

(Sindhu Sharma) Judge

SRINAGAR

15.06.2020 SUNIL-II